

TRADE MARKS REGISTRY, KOLKATA**OPPOSITION HEARING BOARD FOR THE MONTH OF DECEMBER, 2021****Hearing Officer : Dr. Pawan Kumar Pandey, Deputy Registrar****Date: 06/12/2021**

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	747091	1633394	L.S. DAVAR & CO. VS RAHUL RAJPUT.
2	720618	1509156	SKYLINE. VS R.K. DEWAN & CO.
3	809959	1779381	MITRA & ASSOCIATES VS V.A. ASSOCIATES
4	715686	1442875	D. SEN & CO. VS SHUKLA TRADE MARK COMPANY.
5	715190	1426046	C. J. ASSOCIATES. VS DE PENNING & DE PENNING.

Date: 07/12/2021

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	721241	1480993	DASWANI & DASWANI. VS INTTL ADVOCARE.
2	773894	1683768	SKYLINE. VS Khaitan & Co.
3	716365	1470416	DASWANI & DASWANI. VS DELHI REGISTRATION SERVICES

4	721674	1483978	DASWANI & DASWANI. VS LALJI ADVOCATES
5	750025	1651660	CHAKRABORTY & ASSOCIATES VS G.V.S. JAGANNADHA RAO,ADVOCATE

Date: 08/12/2021

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	720052	1447336	GOODWILL REGISTRATION SERVICE VS AMARCHAND & MANGALDAS & SURESH A.SHORFF & CO
2	716054	1490098	DASWANI & DASWANI. VS R.K. DEWAN & CO.
3	769656	1874450	ANAND AND ANAND VS TRADE MARK REGISTRATION BUREAU.
4	746529	1593702	D. SEN & CO. VS CHANDRAKANT M JOSHI
5	819573	1782931	SKYLINE. VS TILAK RAJ CHAWLA & PARVEEN ARYA, ADVOCATES

Date: 09/12/2021

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	258574	1396238	TRADE MARK REGISTRATION BUREAU VS LALJI ADVOCATES

2	229582	1382498	L.S.DAVAR & CO VS PURI TRADE MARK CO.
3	174135	1024435	S. MAJUMDAR & CO VS ANAND AND ANAND ADVOCATE
4	815176	1813136	S. MAJUMDAR & CO. VS VARIKASERY & VARIKASERY.
5	235324	1357766	SHUKLA TRADE MARK CO. VS M.P. MIRCHANDANI & CO.

Date:13/12/2021

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	837405	1829710	D. SEN & CO. VS DELHI REGISTRATION SERVICES
2	230064	1362696	SHUKLA TRADE MARK COMPANY VS CHANDRAKANT M JOSHI
3	713090	1406058	SHUKLA TRADE MARK COMPANY. VS TRADE MARK REGISTRATION BUREAU.
4	732845	1481734	SHUKLA TRADE MARK COMPANY. VS LALL LAHIRI AND SALHOTRA.
5	726323	1512376	ABHISHEK MARKETING VS KOSTAS INTERNATIONAL INC

Date:14/12/2021

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	738803	1628840	KHAITAN & CO LLP VS DELHI REGISTRATION SERVICES
2	742630	1578656	SHUKLA TRADE MARK COMPANY. VS SKYLINE.
3	757901	1719072	SHUKLA TRADE MARK COMPANY. VS THE ACME COMPANY
4	790937	1887380	D. SEN & CO. VS SUN PHARMACEUTICAL INDUSTRIES LTD
5	770744	1830660	S. MAJUMDAR & CO. VS MS. USHA KHURANA

Date:15/12/2021

S.No	OPPOSITION/ RECTIFICATION NO.	APPLICATION NO.	PARTY NAME
1	755546	1718725	D. SEN & CO. VS SUN PHARMACEUTICAL INDUSTRIES LTD
2	734393	1572018	DASWANI & DASWANI. VS APEX
3	715250	1441404	S. MAJUMDAR & CO. VS DELHI REGISTRATION SERVICES
4	786126	2032383	SHUKLA TRADE MARK COMPANY. VS VISHESH & ASSOCIATES.
5	723545	1483118	TRADE MARK REGISTRATION BUREAU. VS GOODWILL REGISTRATION SERVICE

